## National Company Law Tribunal Allahabad Bench Allahabad

CP No.Q15/111/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016.

NAME OF THE COMPANY: Akhtar Ali

Vs.

Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Digg aj Pathak, Adv. 3 R-1 3 Vanam

2. Shothit Chauman 3 For Jayant

Order dated 29.11.286 rage:

CP No.15/111/2004 Akhtar Ali Vs. Hind Chemicals Ltd.

Learned Counsel for the first Respondent reported that the appeal is still pending, List the matter on 20.02.2017.

List on 20.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

图 27 (Levis 4. 1. )

Dated 29.11.2016